### GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

## LOK SABHA

## UNSTARRED QUESTION NO.268 TO BE ANSWERED ON 5<sup>TH</sup> DECEMBER, 2023

#### **Funds Granted for PMMSY**

## 268. SHRI M.K. RAGHAVAN:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Union Government has data regarding various funds granted under the Ministry to the Government of Kerala and if so, the details thereof;
- (b) whether the Government of Kerala has utilized the funds granted during the Financial Years 2021-22, 2022-23 and 2023-24 and if so, the details thereof;
- (c) if not, whether the Government has sought explanation from the State Government for the lapse in usage of these funds;
- (d) the targeted success rate of PMMSY for the State of Kerala; and
- (e) whether the Government has data regarding the district-wise usage of funds granted for PMMSY for the State of Kerala and if so, the details thereof particularly for Kozhikode?

## ANSWER

# MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

#### (SHRI PARSHOTTAM RUPALA)

(a): Yes Sir. During last three years (2020-21 to 2022-23) and the current year (2023-24), the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India, under Pradhan Mantri Matsya Sampada Yojana (PMMSY) has accorded approvals to the fisheries developmental proposals of Government of Kerala amounting to Rs.903.32 crore and released central funds of Rs.239.27 crore for development of fisheries and fishers welfare in the State.

(b): Out of the central funds of Rs.239.27 crore released during the Financial Years 2020-21 to 2022-23 Government of Kerala has reported expenditure of Rs.213.02 crore towards implementation of approved fisheries developmental activities in the State and has also submitted Utilization Certificates amounting to Rs. 144.35 crore.

(c): Does not arise.

(d): PMMSY has been receiving overwhelming response from all the States/UTs including Kerala. The PMMSY projects approved to Government of Kerala are being successfully implemented.

(e) PMMSY is implemented through respective State Government/Union Territory and district-wise allocation of funds within the State/UT are also made by the concerned State Government/UT Administrations. The State Government of Kerala has informed that during FY 2020-21 to 2022-23, district of Kozhikode was allotted an amount of Rs. 368.18 lakh for development of fisheries out of which the district has so far made expenditure of Rs.300.69 lakh towards implementation of approved projects.